



BEFORE THE NATIONAL GREEN TRIBUNAL

WESTERN ZONE BENCH, PUNE

Original Application No.149/2025 (WZ)



Sachin Subhash Gore

---Applicant

Vs

Maharashtra Pollution Control Board & Ors --Respondents

Affidavit on behalf of the Maharashtra Pollution Control Board i.e. Respondent No.1

I, Seema Uday Dalavi, Aged -Adult, Occupation-Service, the Sub-Regional Officer of the Maharashtra Pollution Control Board at Kalyan-III, having my office address at Siddhivinayak Sankul, 3rd and 4th floor, Near Oak Baug, Station Road, Kalyan-421 301, do hereby state on solemn affirmation as under :

- (1) I am filing this Affidavit in compliance of the Order dated 11/12/2025 passed by this Hon'ble NGT.
- (2) I say and submit that this Hon'ble Tribunal has constituted the Joint Committee, comprising one member each of Maharashtra Pollution Control Board (MPCB), District Collector, Palghar and CPCB, wherein, the MPCB is a Nodal Agency and directed to visit the site in question and submit the report.



- (3) I say and submit that, in compliance of the order dated 11/12/2025, the Joint Committee has visited the site in question along with the Applicant on 6/4/2026 and 7/4/2026. In order to verify the documents and to prepare the Joint Committee Report, the Joint Committee will require additional time.
- (4) I say and submit that the Respondent MPC Board being a Nodal Agency most respectfully request on behalf of the Joint Committee to this Hon'ble Tribunal to grant an additional three weeks time to submit the Joint Committee Report.
- (5) Hence this Affidavit.

Solemnly affirmed on this 15th .day of April, 2026 at Kalyan.

For and on behalf of the
Maharashtra Pollution Control
Board,

(Seema Uday Dalavi)
Sub-Regional Officer-Kalyan-III

BEFORE ME

RAMBAHADUR YADAV B.Sc., LL.B
ADVOCATE & NOTARY
B/13, Zojwala Shopping Centre,
Sahajanand Chowk, Kalyan (W), Dist.-Thane
Sr. No..... Date.....

K/1/1/8076 **15 APR 2026**

